

ITEM NO.6 Court 8 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 835/2021 in W.P.(Cr1.) No. 141/2020

NEETU KUMAR NAGAICH

Petitioner(s)

VERSUS

MOHAN LAL LATHAR & ORS.

Respondent(s)

(FOR ADMISSION and IA No.91616/2021-EXEMPTION FROM FILING O.T. and
IA No.91614/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 15-11-2021 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Sunil Fernandes, Adv.
Ms. Astha Sharma, AOR
Ms. Nupur Kumar, Adv.
Mr. Prastut Dalvi, Adv.
Ms. Mantika Haryani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in January 2022.

Service on the State be effected through the learned standing
counsel.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)